## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(CAA).No.445/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name of the Company	Baazar Retail Limited		
Under Section	230-232		
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. MR. RATNANKO	SR. ADV.		
3. MR. SHAUN		for the palitioners.	
6, MS. FAJSHREE	CHATTERJEE,	9/2/18.	
6. TIAINLA Dy Directos	None Allae	Regional Director (Eastern Region), by of Corporate	9.2.18

## S.No.112 - C.P.(CAA) No.445/KB/2017 - Baazar Retail Limited.

## ORDER

Ld. Counsel for the Petitioner as also Ms. Tiainla, Dy. Director, Office of the Regional Director (Eastern Region), Ministry of Corporate Affairs is present.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (Judicial) Sd

(V.P. Singh) Member (Judicial)